

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

17/08/2020

O.A./260/208/2020

M.A./260/256/2020

RAJ KRISHNA LENKA

-V/S-

M/O RAILWAYS

ITEM NO:18

FOR APPLICANTS(S) Adv. : Mr. A. Mohanta

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Mr. T. Rath, Learned counsel appears on behalf of the respondents through VC. It is seen that applicant's counsel has filed a Memo dated 14.08.2020 for withdrawal of OA with liberty to approach Hon'ble High Court. Learned counsel for the respondents submitted that the OA is not maintainable in the Tribunal as the applicant is serving under RPF.</p> <p>In view of the above and considering the memo filed by the applicant, the OA is allowed to be withdrawn with liberty to approach appropriate forum in accordance with law. The OA stands disposed of as withdrawn.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>